

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
	N.R.R. RAVI MATARAMAN for M-SOUNDARAJAN	COUNSEL FOR PETITIONER	N. Ch. Sharief Tariq
	B. Sarath Babu Advocate For. Kalimuthu Advocate	COUNSEL RE RESPONDENT 1-2	B. Sarath Babu

ORDER

Counsels for both the parties are present and prayed for time for exploring the possibilities of settlement between the parties. At request, time is enlarged. Put up on 05.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)